

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1099/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

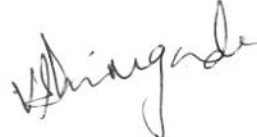
NAME OF THE PARTIES:

N. R. Enterprises
V/s.
Shree Sukhkarta Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Adv. Yadu Bhargavan i/b R. Bhargavan & Associates.	Adv. for Petitioner	
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2.)	Sr Adv. Arif Bookwala, alwith Adv. Kanan Shroff, Adv. Tanvi Gandhi	Adv for Respondent company	
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ORDER

TCP No. 1099/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 3.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)